

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-287-2020 &  
LD-VC-OCW-181-2020**

Beena K. Vernekar. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. S.S. Kantak, Senior Advocate with Mr. Abhijit Gosavi, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Ankita Kamat, Addl. Govt. Advocate for the State.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.**

**Date : 6<sup>th</sup> January, 2021.**

**P.C. :-**

At the request of Mr. Kantak, the learned Senior Advocate for the Petitioner, S.O. to 12<sup>th</sup> January, 2021.

2. Mr. Kantak states that a copy of the rejoinder will be furnished to the learned Counsel for the Respondents by 8<sup>th</sup> January, 2021.

3. S.O. to 12/01/2021.

**Smt. M.S. Jawalkar, J.**

**M.S. Sonak, J.**